

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 09.05.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

| S. No. | Case No. | Name of the parties | Counsel for Appellants |
|---------------|--|---|-------------------------------|
| 1. | I.A. No. 1886 of 2023 in Comp. App. (AT) (Ins) No. ___ of 2023 | Bhrugesh Amin Vs. Nikhil Grover & Ors. | Khushboo Shah Rajani |
| 2. | I.A. No. 1891 of 2023 in Comp. App. (AT) No. ___ of 2023 | Vijay Bothra Vs. Union of India Through Serious Fraud Investigation Office | Gautam Bajaj |

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Assistant Registrar